NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P No.37/KB/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03rd November 2017, 10.30 A.M

| Name of the Company | Jai Kumar Karnani & Ors -Versus- Karanani Finance Enterp | | |
|----------------------------|--|--|---------------------|
| Under Section | 397/398 | | |
| No. Represent | gnation of Authorized ative (IN CAPITAL ETTERS) | Appearing on behalf of | Signature with date |
| 8. INR SUBT | D. N. SHARMA, AD ROOM DAL BOY | G Publini | 26Am 03/11/2017 |
| 2) HR. NIRHA) HR. ANUS | KU BOOMERJI, SK. AD LYA DASAUPTA, AT IT BISWAS, AN | N. A Respondent W. | Masin 101. |
| 1. M. BHUTE 2. V. CHIKE | RIA, Adv. BOKEY AND Ld. Counsel for the petition | ORDER oners and the respondents are t pleadings are complete. Bot | 7 |

It has been informed that pleadings are complete. Both the parties are directed to submit written submissions within 4 weeks from today.

List on 14/12/2017 for disposal of C.P.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)